

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **24.04.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**APPLICATION NUMBER** :  
**PETITION NUMBER** : TCP/65/2016  
**NAME OF THE PETITIONER(S)** : J.Sivakumar & 1 another  
**NAME OF THE RESPONDENTS** : Navrang Shipping Pvt Ltd & 2 others  
**UNDER SECTION** : Sec 397/398 of CA 1956

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**ORDER**

Present: Ld. Counsel Ms. M J Prabhavathy for the Petitioner.

Ld. Counsel Shri. K K Muralitharan for the Respondents.

Some more time is sought on behalf of the parties to resolve the issues.

On the last date it was submitted that the parties are working on the purchase of shares from one party by the other party.

At request, list the petition for hearing on **26.06.2024**.

**Sd/-**

**(VENKATARAMAN SUBRAMANIAM)**  
MEMBER (TECHNICAL)

MG

**Sd/-**

**(SANJIV JAIN)**  
MEMBER (JUDICIAL)